

IN THE SUPREME COURT OF INDIA

Petition(s) for Special Leave to Appeal (Civil) No(s).15868/2010

(From the judgement and order dated 07/10/2009 in WP No. 2191/2008 of The HIGH COURT OF BOMBAY)

COMMR.MUN.CORP.OF GR.MUMBAI

Petitioner(s)

VERSUS

ANIL SHANTARAM KHOJE & ORS.

Respondent(s)

OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 29th April, 2013 when the Court was pleased to pass the following Order:-
"List on 27th August, 2013."

It is submitted for the information of the Hon'ble Court that Mr. Uday B. Dube, Counsel for the Respondent No. 7 has filed additional documents with an application for permission to file additional documents and exemption from filing official translations in SLP(C) No. 12985 of 2011 which is registered as I.A. Nos. 3 & 4 and the same are being circulated before the Hon'ble Court.

Service of notice is complete in SLP (Civil) No. 15868 of 2010 and incomplete on Respondent No. 4 in SLP (Civil) No. 12985 of 2011.

The matters along with applications above-mentioned are listed before the Hon'ble Court with this Office Report.

Dated this the 26th day of August, 2013.

DEPUTY REGISTRAR